

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

7.

**COMP.APPL/127(MB)2024  
IN C.P.(CAA)/255(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES: Mahindra Telephonics Integrated Systems Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present. Mr. Altap Shaikh, Authorized Representative on behalf of the RD office present.
2. List this matter for hearing on **20.06.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)